

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 125**  
**(IB)-397(PB)/2018**

**IN THE MATTER OF:**

Bank of India ... Applicant/Petitioner  
Vs  
Basic India Ltd ... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 10.02.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Abhay Gupta for Ex Management  
For the RP : Shivanshu Kumar Adv. for the RP

**ORDER**

List the matter for hearing on 30.03.2021.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

10.02.2021  
Deepak